

LOK SABHA DEBATES

2

LOK SABHA

Saturday, March 27, 1971|Chaitra
6, 1893 (Saka)

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*The Lok Sabha met at Eleven of
the Clock*

[MR. SPEAKER in the Chair.]

MEMBER SWORN

Shri Onkar Lal Berwa (Kota)

PAPERS LAID ON THE TABLE

TWENTIETH REPORT OF U.P.S.C. AND STATEMENT RELATING TERE TO

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
MINISTER OF STATE DEPTT. OF
ELECTRONICS, DEPTT. OF ATOMIC
ENERGY AND DEPTT. OF SCIENCE
AND TECHNOLOGY (SHRI K. C.
PANT) : On behalf of Shri Ram Niwas
Mirdha, I beg to lay on the Table —

- (1) A copy of the Twentieth Report (Hindi and English versions) of the Union Public Service Commission for the period 1st April, 1969 to 31st March, 1970, under Article 323 (1) of the Constitution. [Placed in Library. See No. LT—24/71.]
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT—25/71.]

DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL), 1970-71

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) : I beg to present a
statement showing Supplementary Demands
for Grants in respect of the State of West
Bengal for 1970-71.

DEMANDS FOR SUPPLEMENTARY GRANTS (ORISSA), 1970-71

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) : I beg to present a
statement showing Supplementary Demands
for Grants in respect of the State of Orissa
for 1970-71.

SHRI KALYANASUNDARAM (Tira-
chirapalli) : I had given a notice of a
motion of breach of privilege. Just now
somebody informed me that the Speaker
was pleased to reject it. I am not discussing
your rejection. But the rules are clear.
Even the rejection should be done on the
floor of the House.

MR. SPEAKER : No, I have not allowed
it. You may discuss it with me in my
chamber. Let us follow the convention.

SHRI KALYANASUNDARAM : Will
you give me an opportunity to discuss it
with you in your chamber.

MR. SPEAKER : Yes.

—————
11.03 hours.

ELECTION OF DEPUTY SPEAKER

SHRI A. K. GOPALAN (Paighat) : I
beg to move :

"That Shri G. G. Swell, a member of